

HIGH COURT OF TRIPURA
AGARTALA

Dated, Agartala, the 25th April, 2017

NOTIFICATION

No. F.13(1)(a)-HC/2017/8175 The services of Shri Ashutosh Pandey, Addl. District & Sessions Judge in Court of No.3 of the West Tripura Judicial District, Agartala having been placed at the disposal of His Lordship, Hon'ble Chief Justice vide Notification No.F.13(1)(a)-HC/2017/8096 dated 24.04.2017 issued from the High Court of Tripura, Hon'ble the Chief Justice, High Court of Tripura in exercise of the powers conferred under Section 8A(3) of the Legal Services Authorities Act, 1987 read with Rule 11 of the Tripura State Legal Services Authority Rules, 1998 has been pleased to appoint Shri Ashutosh Pandey, an Officer of Grade-I of Tripura Judicial Service as Secretary to the High Court Legal Services Committee in his Grade Pay plus other allowances as admissible under the Rules with effect from the date of his taking over the charge as such in the existing vacancy.

Shri Pandey is directed to join in his new assignment after handing over the charge of his Court & Office to the District & Sessions Judge, West Tripura Judicial District, Agartala.

By Order

Sd/-

(S. G. Chattopadhyay)
Registrar General

Memo.No.F.13(1)(a)-HC/2017/8176-227

Dated, Agartala, the 25th April, 2017

Copy to: -

1. The Member-Secretary, National Legal Services Authority, 12/11, Jam Nagar House, Shahjahan Road, New Delhi-110011 with a request to kindly place it before His Lordship Hon'ble the Executive Chairman of the National Legal Services Authority.
2. The LR. & Secretary, Law, Government of Tripura, Agartala.
3. The Accountant General, Tripura, Agartala.
4. The District & Sessions Judge, West Tripura Judicial District, Agartala.
5. The District & Sessions Judge, South Tripura Judicial District, Belonia/
North Tripura Judicial District, Dharmanagar/Unakoti Judicial District,
Kailashahar/Gomati Judicial District, Udaipur.

6. The Registrar (Vigilance), High Court of Tripura, Agartala.
7. The Judge, Family Court, Agartala, West Tripura Judicial District/ Kailashahar, Unakoti Judicial District/Udaipur, Gomati Judicial District.
8. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
9. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
10. The Registrar (Judicial), High Court of Tripura, Agartala.
11. The Addl. District & Sessions Judge, Court No.3, West Tripura Judicial District, Agartala.
12. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
13. The Registrar (Admn.), High Court of Tripura, Agartala.
14. The Joint Registrar, High Court of Tripura, Agartala.
15. The Deputy Registrar (Judicial)-cum--CPC, High Court of Tripura, Agartala.
16. The Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), West Tripura Judicial District, Agartala/ South Tripura Judicial District, Belonia/ North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar.
17. All Deputy Registrars, High Court of Tripura, Agartala.
18. The Chief Librarian, High Court of Tripura, Agartala.
19. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura and Executive Chairman, Tripura State Legal Services Authority & Chairman High Court Legal Services Committee.
20. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
21. The Secretary to the Registrar General, High Court of Tripura, Agartala.
22. Shri Ashutosh Pandey, Addl. District & Sessions Judge, Court No.3, West Tripura Judicial District, Sonamura. He will join in his new assignment after handing the charge of his Court & Office to the District & Sessions Judge, West Tripura Judicial District.
23. The Treasury Officer, Treasury No.I & II, Agartala, West Tripura District.
24. The Manager, Tripura Government Press, A. D. Nagar, Agartala for publication of the above notification in the next issue of Tripura Gazette.
25. All Assistant Registrars, High Court of Tripura, Agartala.
26. The System Analyst, High Court of Tripura, Agartala for uploading the notification in official Website of the High Court.
27. The Superintendents (Estt. & Accts. Section), High Court of Tripura, Agartala.
28. Personal file of the Officers concerned.


 Registrar General